

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts

ORDER

On attaining the age of superannuation Sh. Surendra Singh S/o Sh. Shankar Singh, Sr. Judicial Assistant, (E.C. No.-1548) shall retire from Government Service with effect from 31/08/2024 (Afternoon).



(Sanjay Garg-I)
Principal District & Sessions Judge (HQs)
Delhi

48508-48543
No. Admn. II/PF/Ret./2024

Delhi, Dated the 9th AUG 2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, South District, Saket Courts, New Delhi.
- 3 The Accounts Officer/Asst. Accounts Officer, Accounts Branch, South District, Saket Courts, New Delhi with the direction to inform the Housing Department in case the official is in possession of govt. accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, South District, Saket Courts, New Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Branch Incharge:- Vigilance & Litigation Branch, District Central & South, Delhi.
- 7 Dealing Assistants- ACRs (Admn-I), Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, THC, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, South District, Saket Courts, New Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Promotion Cell, Tis Hazari Courts, Delhi.
- 11 Layers Seat, Tis Hazari Courts, Delhi.
- 12 Dealing Official:- General Banch, Central District, THC, Delhi.
- 13 Dealing Official, Misc. Seat, Admn.II, Tis Hazari Courts, Delhi.
- 14 Dealing Official, Pension Cell, South District, Saket Courts, New Delhi.
- 15 Sh. Surendra Singh S/o Sh. Shankar Singh, Sr. Judicial Assistant in Record Room (Sessions/Civil), South District, Saket Courts, New Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.


Administrative Officer (I), (Admn.II)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.